



2026:AHC:10245

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 311 of 2026

Ram Niwas Pandey

.....Petitioner(s)

Versus

State of U.P. and Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Laxmi Narayan Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

Learned Standing Counsel has accepted notice on behalf of respondents-State.

Respondents-State shall file their counter affidavit within six weeks. Rejoinder affidavit, if any, may be filed within two weeks thereafter.

List thereafter.

January 16, 2026
A. Prajapati

(Vikas Budhwar,J.)